

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/40303/2025	M/S. SM. CONSULTANTS, BBSR VS THE CHIEF ENGINEER, WORLD BANK PROJECTS, BBSR	BUDHA BINAYA VS BUDHA BINAYA	// () //	
2	D-ARBP/40382/2025	M/S. S.M. CONSULTANTS, KHURDA VS CHIEF ENGINEER, WORLD BANK PROJECTS, BBSR	BUDHA BINAYA VS BUDHA BINAYA	// () //	
3	D-ARBP/40481/2025	SUSHREE RANJAN TRIPATHY VS M/S. ANUJ TIMES SQUARE REALTY PVT. LTD.,BBSR	SOUMYA MISHRA VS SOUMYA MISHRA	// () //	
4	D-BLAPL/30045/2025	MITU @ DURYODHAN BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS ASHOK KUMAR SAHOO	PATKURA /71 /2025 () //	
5	D-BLAPL/30047/2025	PRAVAT DAS @ PRABHAT DAS VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS HAJI SK ABDUL ISTAR	KHAIRA /178 /2025 () //	AOR20230000809C202500004
6	D-BLAPL/30050/2025	MOHIT GUPTA VS STATE OF ODISHA	SARAT KUMAR JENA VS SARAT KUMAR JENA	G.R.P.S. (TITILAGARH) /68 /2025 () //	
7	D-BLAPL/30052/2025	SRIRAM PRASAD PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS BIBHUTI RANJAN MOHANTY	BARIPADA TOWN /135 /2025 () //	
8	D-BLAPL/30054/2025	SUKU SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS SOUBHAGYA KUMAR DASH	PADMAPUR /33 /2025 () //	AOR20220001631C202500259
9	D-BLAPL/30058/2025	TITU LENKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /192 /2023 () //	AOR20220001631C202500260
10	D-BLAPL/30061/2025	NAMITA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS KARTIK CHANDRA TRIPATHY	PHIRINGIA /207 /2025 () //	
11	D-BLAPL/30069/2025	SANJEET KUMAR VS STATE OF ODISHA	SURESH KUMAR JENA VS SURESH KUMAR JENA	/ /0 () //	

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12	D-BLAPL/30070/2025	MANOJ KUMAR SINGH VS STATE OF ODISHA	GOURI MOHAN RATH VS	BHARATPUR PS /202 /2025 () //	
13	D-BLAPL/30078/2025	ANANTA HALDAR VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /86 /2025 () //	
14	D-BLAPL/30079/2025	ULLASH BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KUJANGA /165 /2025 () //	
15	D-BLAPL/30080/2025	ASRANTI SOY VS STATE OF ODISHA	LALATENDU PAL VS	HATIBARI /9 /2025 () //	AOR20220004366C202500011
16	D-BLAPL/30081/2025	GURUPATI BEHERA VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /76 /2025 () //	
17	D-BLAPL/30083/2025	PRAMOD MALLICK VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /18 /2025 () //	
18	D-BLAPL/30090/2025	LAXMAN GOND @ LAXMAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /246 /2025 () //	
19	D-BLAPL/30091/2025	ABHISEK BHAGAT @ ABHISHEK BHAGAT VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	/ /0 () //	
20	D-BLAPL/30094/2025	SHYAMJI YADAV VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /320 /2025 () //	AOD20240000391C202500071
21	D-BLAPL/30097/2025	SANTOSH RAY VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHATILI /136 /2025 () //	AOD20240000391C202500072
22	D-BLAPL/30102/2025	GOBARA @ SUBASH SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /214 /2025 () //	
23	D-BLAPL/30104/2025	MADHUSUDAN SINGH	RAMAKANTA PRADHAN	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30107/2025	LAXMAN MAHAKUD @ LAXMAN MAHAKUR	SAKTI PRASAD DAS	NAYAGARH SADAR /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30110/2025	PAKUNI @ BABU @ ASISHA RANJAN BEHERA	AKASH BHUYAN	KUJANGA /337 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30115/2025	KUSANA PATRA SUNA @ KISHORE PATRA SUNA	BIKASH CHANDRA PARIJA	KOTPAD /151 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30117/2025	KANHU CHARAN GOUDA	BISWAJIT MOHANTY	BHANJANAGAR /494 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30118/2025	SANTOSH RAY	PRASANTA KUMAR ROUTRAY	ATTABIRA /179 /2025	AOD20240000391C202500073
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30120/2025	SANTOSH RAY	PRASANTA KUMAR ROUTRAY	BARGARH RURAL /87 /2025	AOD20240000391C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30122/2025	SUDHIR RANJAN NAIK	SAROJ KUMAR MISHRA	BHASMA /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30126/2025	SATYANARAYAN MALLICK	BIBHUPRASAD MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30131/2025	TAPAN KUMAR SAHOO	SOUMYA SUCHARITA PRADHAN	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30134/2025	SATISH KUMAR SINGH	BIJAYA KUMAR RAGADA	BARGARH /320 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30135/2025	SATIS GOUD	AKSHAYA KUMAR SAHOO	SONEPUR /113 /2025	
		VS	VS	()	

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35	D-BLAPL/30137/2025	STATE OF ODISHA REJITI KRISHNA VS	JIBAN RANJAN DASH VS	// GUNUPUR /98 /2023 ()	
36	D-BLAPL/30144/2025	STATE OF ODISHA GANGADHAR DEBATA VS	SUBASH CHANDRA MOHANTY VS	// MARKAT NAGAR /84 /2025 ()	
37	D-BLAPL/30146/2025	STATE OF ODISHA AKASH KUMAR ROUT VS	PRAFULLA KUMAR KHATEI VS	// INDUSTRIAL ESTATE PS /208 /2025 ()	
38	D-BLAPL/30148/2025	STATE OF ODISHA SILU ROULA @ GAJI @ SILU ROUL VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /173 /2025 ()	
39	D-BLAPL/30150/2025	STATE OF ODISHA SILU ROULA @ GAJI @ SILU ROUL VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /155 /2024 ()	
40	D-BLAPL/30151/2025	STATE OF ODISHA DIPU @ DEEPAK PRADHAN VS	TRILOCHAN PANIGRAHI VS	// CHANDANPUR /92 /2019 ()	
41	D-BLAPL/30152/2025	STATE OF ODISHA KARAN YADAV VS	RAMANI KANTA PATTANAIAK VS	// SECTOR-19 /145 /2025 ()	
42	D-BLAPL/30153/2025	STATE OF ODISHA SILU ROULA @ GAJI @ SILU ROUL VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /182 /2025 ()	
43	D-BLAPL/30154/2025	STATE OF ODISHA SARBESWAR BEHERA @ BAPI VS	PRAFULLA KUMAR KHATEI VS	// KHURDA MODEL /186 /2025 ()	
44	D-BLAPL/30155/2025	STATE OF ODISHA RAJU SEN VS	RABINDRA NATH PRUSTY VS	// NAWAPARA /215 /2025 ()	
45	D-BLAPL/30160/2025	STATE OF ODISHA JYOTI RANJAN NAYAK @ KUNI NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// MUDULIPODA /38 /2017 ()	AOD20220003086C202500140

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46	D-BLAPL/30163/2025	DILLIP KUMAR BARIK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /333 /2025 () //	AOD20220004576C202500038
47	D-BLAPL/30164/2025	BISWARANJAN DASH VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KHAIRA /121 /2025 () //	
48	D-BLAPL/30165/2025	DILLIP KUMAR BARIK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /335 /2025 () //	AOD20220004576C202500039
49	D-BLAPL/30169/2025	DUSMANTA KUMAR MUDULI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	CHHENDIPADA /169 /2011 () //	
50	D-BLAPL/30173/2025	GAJANAN PRADHAN @ DEBADATTA NANDA VS STATE OF ODISHA	SIDHANT DAS VS	RANPUR /290 /2024 () //	
51	D-BLAPL/30176/2025	HARI PANDAKA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PADWA /23 /2025 () //	
52	D-BLAPL/30177/2025	PRAKASH KHUNTIA @ PRAKASH CHANDRA KHANTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GURUDIJHATIA /171 /2025 () //	
53	D-BLAPL/30180/2025	PRITI RANJAN BEHERA @ CHIKU VS STATE OF ODISHA	DEBADATTA MOHANTY VS	JAGATSINGPUR /537 /2025 () //	
54	D-BLAPL/30181/2025	GADADHAR SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	FATEGARH /283 /2025 () //	
55	D-BLAPL/30184/2025	MADHU MUNDA @ NEPALI VS STATE OF ODISHA	SATYABRATA DASH VS	BYREE /98 /2025 () //	
56	D-BLAPL/30185/2025	SENAPATI BINDHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /108 /2017 () //	
57	D-BLAPL/30186/2025	DIPU MALLICK @ MALIK	RAMESH CHANDRA MAHARANA	MAHILA P.S.(BBSR) /220 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/30191/2025	ROHIT KUMAR JAISWAL	Diptimayee Lenka	//	AOD20240000324C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30196/2025	ABHISHEK BISWAL @ ABHISEK @ RAJESH	RAKESH KUMAR SARANGI	SALIPUR /427 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CMAPL/40414/2025	TULASI PRADHAN	SANTOSH KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMAPL/40439/2025	PADMANAVA DHALL	ANASUYA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMAPL/40461/2025	MD.MAQUEBUL @ MAKBUL	MOHAMMED FARADISH	//	
		VS	VS	()	
		SK.NOOR MOHAMMED		//	
63	D-CMP/40334/2025	ASSISTANT GENERAL MANAGER, SUPERINTENDING ENGINEER, NAYAGARH	CHITRANAMA MOHANTY	CIVIL JUDGE (SD) CUM ASJ AT ODAGAON(Nayagarh )	
	CMP/1571/2025	VS	VS	EC/0000035/2024	
		KANCHAN SWAIN			
64	D-CMP/40357/2025	SEYED EHEATESHAM NAWED	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	()	
		TARULATA DEVI		//	
65	D-CMP/40361/2025	BASANTI JENA	BITAS KUMAR SWAIN	//	
		VS	VS	()	
		DIBAKAR NAYAK		//	
66	D-CMP/40374/2025	M/S. MAA SARALA DISTRIBUTORS, JAGATSINGHPUR	RUDHIRAM DAS	//	
	CMP/1570/2025	VS	VS	CIVIL JUDGE (SD),KHURDA(Khordha )	
		HINDUSTAN COCA COLA BEVERAGES PVT. LTD., NEW DELHI		CS/0000123/2006	
67	D-CMP/40379/2025	SUMATI SAHU	ASHOK DAS	//	
		VS	VS	()	
		RAJALAXMI MOHANTY		//	
68	D-CMP/40420/2025	MOHAN BISWAL	SUSANTA KUMAR ROUT	//	
		VS	VS	()	

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69	D-CMP/40451/2025	SASMITA BISWAL HARIHAR BARAL VS	KISHORE KUMAR MISHRA VS	// // 0	
70	D-CMP/40459/2025	SRI MAHAMAYA THAKURANI BIJE, MAHAMAYA SAHI, PURI ABHIMANYU SWAIN VS	PRAGYAN NALINI NAYAK VS	// // 0	
71	D-CMP/40480/2025	STATE OF ODISHA GAURANGA PATEL VS	SOU MENDRA PATTANA I K VS	// // 0	
72	D-CONT C/40270/2025 CONT C/4545/2025	ASHOK @ THABIRA PATEL SANTOSH KUMAR MAHARANA VS	GOURI MOHAN RATH VS	// // 0	
73	D-CONT C/40302/2025	RANJIT KUMAR DAS, ASST. SETTLEMENT OFFICER, JOBRA, CUTTACK BASANTA PATRA VS	HITABILASH MOHANTY VS	// // 0	AOR20230000872C202500077
74	D-CONT C/40331/2025	CHANCHAL RANA COMMISSIONER BHUBANESWAR MUNICIPAL CORPORATION REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS	RAMAKRISHNA NAIK VS	// // 0	
75	D-CONT C/40336/2025	N. THIRUMALA NAIK, IAS ABHIJIT DASH VS	ADV. VS	// // 0	
76	D-CONT C/40344/2025	JUGAL KISHOREN KUMAR BANOTH, IPS SNEHASHIS DASH VS	ADV. VS	// // 0	
77	D-CONT C/40345/2025	JUGAL KISHORE KUMAR BANOTH, IPS PURNA CHANDRA DHIR DEO SAMANTA VS	ADV. VS	// // 0	
78	D-CONT C/40350/2025	DEBIDUTTA PRADHAN, TAHASILDAR, SADAR, CUTTACK SWADESH KUMAR DAS VS	ADV. VS	// // 0	
79	D-CONT C/40353/2025	JUGAL KISHOREN KUMAR BANOTH, IPS PURNA PRADEEP MUDULI VS	ADV. VS	// // 0	
		BISHNU PRASAD MISHRA, IAS		//	

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80	D-CONTC/40355/2025	ANIL KUMAR ROUT VS ASWATHY S.,IAS	ADV. VS	// ()	
81	D-CONTC/40360/2025	HARAPRIYA PRADHAN VS V. KEERTHI VASAN, COLLECTOR CUM DISTRICT MAGISTRATE GANJAM	ADV VS	// ()	AOR20250000161C202500051
82	D-CONTC/40364/2025	MANGU MINZ VS MURALIDHAR URMAL,TAHASILDAR-CUM-EXECUTIVE MAGISTRATE,LATHIKATA,SUNDARGARH	TUSAR KUMAR MISHRA VS	// ()	
83	D-CONTC/40372/2025	JNANENDRANATH SAHOO VS SNJAY SETH,RAKSHA RAJYA MANTRI-CUM-CHAIRMAN,BOARD OF GOVERNORS,NEW DELHI	RAMANATH ACHARYA VS	// ()	
84	D-CONTC/40376/2025	UMAKANTA SAHU VS SUSANTA KUMAR NATH,IPS	ADV. VS	// ()	
85	D-CONTC/40377/2025	B.KRISHNA PATRA VS ANANYA DAS,IAS	ADV. VS	// ()	
86	D-CONTC/40380/2025	SANYASI BARIK VS ANANYA DAS,IAS	ADV. VS	// ()	
87	D-CONTC/40386/2025	NURUL HAQUE VS SIONA MISHRA, O.A.S.(S.B.),SECY, BSE, CUTTACK	ADV. VS	// ()	
88	D-CONTC/40391/2025	M/S. MAA THAKURANI INDANE GRAMIN VITARAK, VS NARO TUNDUP, CHIEF GENERAL MANAGER, (LPG), BBSR	<del>MANORBHAN</del> MISHRA VS	// ()	
89	D-CONTC/40404/2025	HAREKRISHNA JENA VS SALINI PANDIT, IAS	ADV. VS	// ()	
90	D-CONTC/40430/2025	MAYADHAR NAYAK VS AD RATANA TEJA, CHIEF GENERAL MANAGER,SBI, KHURDA	SOM SEKHAR RATH VS	// ()	
91	D-CONTC/40433/2025	MANOJ KUMAR PATEL	ADYASIDHI MISHRA	//	

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		VS	VS	()	
92	D-CONTC/40438/2025	MR. Y.B.KHURANIA, I.P.S DHARMENDRA NAIK	ADYASIDHI MISHRA	//	
		VS	VS	()	
93	D-CONTC/40452/2025	MR. Y.B.KHURANIA, I.P.S DEBENDRA KUMAR BEHERA	SONITA BISWAL	//	
		VS	VS	()	
94	D-CONTC/40454/2025	JAGABANDHU SAHU, DEO,BHADRAK SITAKANTA DASH	HRUSIKESH GHADAI	//	
		VS	VS	()	
95	D-CONTC/40476/2025	NARASINGHA BHOL, IPS BANSHIDHAR SETHI	BRAJA KISHORE PANDA	//	
		VS	VS	()	
96	D-CRLA/30033/2025	SASWAT RANJAN DASH,TAHASILDAR,CUTTCK SK.SANIUDDIN	SANJAYA KUMAR PATRI	MARINE PST TALCHUA /35 /2024	AOR20220000052C202500010
		VS	VS	()	
97	D-CRLA/30064/2025	STATE OF ODISHA MADHAB SWAIN	DEBASHIS ROUTRAY	GANGAPUR (ASKA) /306 /2024	
		VS	VS	()	
98	D-CRLA/30071/2025	STATE OF ODISHA BIJAY KUMAR NAYAK	PURNA CHANDRA MOHARANA	BALASORE VIGILANCE /50 /2009	
		VS	VS	()	
99	D-CRLA/30086/2025	STATE OF ODISHA(VIG.) VICTIM	TAPASWINI SINHA	MAHILA P.S. BUXIBAZAR /25 /2023	
		VS	VS	()	
100	D-CRLA/30087/2025	STATE OF ODISHA BAINA @ BAIKUNTHA NAYAK	SUSMITA PATTNAIK	SATYABADI /66 /2018	
		VS	VS	()	
101	D-CRLA/30095/2025	STATE OF ODISHA SANDA PANGI	PRASANTA KUMAR NANDA	DAMANJODI /37 /2022	
		VS	VS	()	
102	D-CRLA/30109/2025	STATE OF ODISHA RANJANA SAHOO	MANAS KUMAR CHAND	ANANDAPUR /30 /2022	
		VS	VS	()	

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103	D-CRLA/30127/2025	STATE OF ODISHA DURYODHAN MAJHI @ PADMA MAJHI VS	SURYAKANTA DWIBEDI VS	// LARAMBA /167 /2024 ()	
104	D-CRLA/30174/2025	STATE OF ODISHA PANCHANAN KANHAR VS	JUGALA KISHORE PANDA VS	// S.P.(CID-CRL),CUTTACK /7 /2016 ()	
105	D-CRLMA/30032/2025	STATE OF ODISHA SK.SAHAJAN VS	BHARAT JALLI VS	// BINIKA /416 /2024 ()	AOD20240000581C202500140
106	D-CRLMC/30031/2025 CRLMC/3970/2025	STATE OF ODISHA SUSANTA KUMAR BISWAL VS	PRIYA RANJAN SINGH VS	// MOTANGA /212 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000263/2025	
107	D-CRLMC/30036/2025 CRLMC/3978/2025	STATE OF ODISHA BIJOY KUMAR NANDI VS	SAILAZA NANDAN DAS VS	BALASORE VIGILANCE /55 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000023/2011	
108	D-CRLMC/30038/2025 CRLMC/3981/2025	STATE OF ODISHA(VIG.) BIJOY KUMAR NANDI VS	SAILAZA NANDAN DAS VS	BALASORE VIGILANCE /52 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000020/2011	
109	D-CRLMC/30041/2025 CRLMC/3974/2025	STATE OF ODISHA(VIG.) SUDARSAN JENA @ SUDAR JENA VS	SIDHARTHA MISHRA VS	INFOCITY PS /420 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001453/2025	
110	D-CRLMC/30042/2025 CRLMC/3975/2025	STATE OF ODISHA SUDARSAN JENA @ SUDAR JENA VS	SIDHARTHA MISHRA VS	INFOCITY PS /422 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001450/2025	
111	D-CRLMC/30043/2025	STATE OF ODISHA BIJOY KUMAR NANDI VS	SAILAZA NANDAN DAS VS	BALASORE VIGILANCE /54 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000022/2011	
112	D-CRLMC/30044/2025	STATE OF ODISHA(VIG.) PARESH KUMAR NAYAK VS	GYANA RANJAN MAHAPATRA VS	// / /0 ()	
113	D-CRLMC/30048/2025	STATE OF ODISHA PRAVAS KUMAR SENAPATI VS	SUJATA JENA VS	// RAJKANIKA /67 /2025 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/30049/2025 CRLMC/3983/2025	CASHINO TUDU VS STATE OF ODISHA(VIG.)	NRUSINGH CHARAN ROUT VS	BHUBANESWAR VIGILANCE /21 /2012 ADDL.SPL.JUDGE (VIG),BHUBANESWAR(Khordha ) TR/0000038/2013	
115	D-CRLMC/30053/2025	DHARIMITA@ DHARMITA NAHAK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /93 /2017 ()	AOR20220004593C202500044
116	D-CRLMC/30055/2025	AJAY KUMAR MALLICK @ AJAY KU MALLIK VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIANTA P.S. /510 /2024 ()	AOR20220001247C202500118
117	D-CRLMC/30065/2025	RENUBALA BHUYAN @ RUNU BHUYAN VS STATE OF ODISHA	JEMINA SARKAR VS	NIALI /75 /2014 ()	
118	D-CRLMC/30066/2025	LOKNATH MOHANTY VS STATE OF ODISHA	BHARATI DASH VS	HIRAKUD /148 /2023 ()	
119	D-CRLMC/30067/2025	PRAKASH @ P. KESHU REDDY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	NAYAPALLI P.S. /99 /2022 ()	AOR20220003528C202500010
120	D-CRLMC/30089/2025	DIGAMBAR BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /367 /2022 ()	
121	D-CRLMC/30093/2025	LULU @ AJIT KABI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /237 /2022 ()	
122	D-CRLMC/30096/2025	RAMA CHANDRA PRADHAN @ RAMA PRADHAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	CHANDANPUR /248 /2015 ()	
123	D-CRLMC/30099/2025	BAPUNI @ SOUMITRA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /62 /2025 ()	
124	D-CRLMC/30106/2025	DHANURJAYA MEHER VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	TUREIKELA /38 /2006 ()	
125	D-CRLMC/30113/2025	MILU LENKA @ SUDHANSU LENKA	DHANANJAYA NAYAK	BARANGA /345 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/30125/2025	RAMESH BHATTA	PRANAB RANJAN CHHATOI	PIPLI /107 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/30133/2025	DHIRENDRA SAMANTARAY	PURNA CHANDRA DAS	PIPLI /5 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/30139/2025	ANJAN PAIRA	SIDHARTHA DAS	CYBER CRIME AND E.O, BALASORE /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/30142/2025	DEBENDRA KUMAR BEHERA	TAPAN KUMAR JENA	BHAWANIPATNA TOWN /368 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/30145/2025	ERSAD ALLI	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /771 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/30167/2025	BAPI @ BINOD BARIK	MOHAMMED RIAZ	MAHILA P.S. BUXIBAZAR /94 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/30170/2025	BASANTI BARIK	MOHAMMED RIAZ	MAHILA P.S. BUXIBAZAR /94 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/30175/2025	SOBHAGYASUNDAR ROUT	SUNIL KUMAR PANDA	KUAKHIA /531 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/30178/2025	PRAVAT KUMAR SAHOO @ PRABHAT SAHOO @ BABI	SWABHUSAN DAS	PURI TOWN /130 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/30182/2025	DHANESWAR BEHERA	DEEPAK RANJAN SUNDARAY	SAHADEV KHUNTA /221 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/30183/2025	SUJATA CHOUHAN	PRANAYA SWAIN	LALBAG /302 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/30188/2025	STATE OF ODISHA PRAKASH CHANDRA BARAL VS	GIRIJA SANKAR NAYAK VS	// // ()	AOR20220002820C202500015
138	D-CRLMC/30193/2025	STATE OF ODISHA LALIT KUMAR NAYAK @ SANKAR NAYAK VS	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /315 /2025 ()	AOD20250001071C202500014
139	D-CRLMP/30034/2025	STATE OF ODISHA SASADHAR MITRA VS	RANJAN KUMAR ROUT VS	// // ()	AOR20230000872C202500074
140	D-CRLMP/30063/2025	STATE OF ODISHA PRABHAT BISWAL VS	MANOJ KUMAR MOHANTY (2) VS	// // ()	
141	D-CRLMP/30092/2025	STATE OF ODISHA BIJAYALAXMI INFORMATION TECHNOLOGY AND MARKETING PVT.LTD., KENDRAPARA VS	MOHIT KUMAR WADHWA VS	// // ()	
142	D-CRLMP/30112/2025	STATE OF ODISHA SOROJ RANJAN PARIDA VS	MANOJ KUMAR MOHANTY (2) VS	// // ()	
143	D-CRLMP/30124/2025	STATE OF ODISHA SAROJINI PRADHAN VS	AMITAV TRIPATHY VS	// // ()	
144	D-CRLMP/30130/2025	STATE OF ODISHA SAROJ KUMAR BHUYAN VS	AMULYA RATNA PANDA VS	// // ()	
145	D-CRLMP/30156/2025	STATE OF ODISHA MITHUN KUMAR PRADHAN VS	KARUNAKAR GAYA VS	// // ()	
146	D-CRLMP/30161/2025	STATE OF ODISHA DR. J.KARTIKESHWAR PATRO VS	RABINDRA KUMAR MISHRA VS	// // ()	
147	D-CRLREV/30100/2025	STATE OF ODISHA ARUN KUMAR MOHAPATRA VS IIC, KHANTAPADA, BALASORE	USHARANI PATI VS	// // () //	KHANTAPADA /184 /2024

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148	D-CRLREV/30147/2025	KUNA @ ALOK KUMAR JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	//0 () //	
149	D-CRLREV/30190/2025	SACHIN SAHU VS STATE OF ODISHA	Anjan Kumar Biswal VS	// () //	AOR20220001328C202500038
150	D-CRLREV/30197/2025	MANORANJAN SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	//0 () //	
151	D-FAO/40327/2025	SANJUKTA MOHAPATRA VS KRUSHNA CHANDRA PRADHAN	KAPILA CHARAN NAYAK VS	// () //	
152	D-JCRLA/30072/2025	GIRIDHARI NAIK @ BHAYAN VS STATE OF ODISHA	ADV. VS	RENGALI /105 /2025 () //	
153	D-JCRLA/30074/2025	BIRFASING HANSDAH VS STATE OF ODISHA	ADV. VS	BADAMPAHAD /64 /2024 () //	
154	D-JCRLA/30075/2025	KANHU @ KANHU CHARAN MARNDI VS STATE OF ODISHA	ADV. VS	BADSAHI /124 /2018 () //	
155	D-JCRLA/30076/2025	SUKURA SINGH VS STATE OF ODISHA	ADV. VS	CHANDUA /4 /2024 () //	
156	D-JCRLA/30077/2025	KUNA GOUDA VS STATE OF ODISHA	ADV. VS	DIGAPAHANDI /145 /2022 () //	
157	D-LAA/40396/2025	TANKADHAR MEHER VS LAND ACQUISITION OFFICER, KALAHANDI	DHANANJAYA MUND VS	// () //	
158	D-MACA/40291/2025	RAMESH BEHERA VS SEK JAMIRUDDIN	PRADEEP KUMAR MISHRA VS	// () //	
159	D-MACA/40293/2025	PANCHALI NAYAK	BIBHUDHENDRA DASH	//	

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		VS	VS	0	
		JITEN SAHU		//	
160	D-MACA/40295/2025	PADMA BEHERA @ DAMAYANTI BEHERA @ DAMAYANTI	PRANDEB KUMAR MISHRA	//	
		VS	VS	0	
		SEK JAMIRUDDIN		//	
161	D-MACA/40328/2025	KUMDALATA DEI @ MALLICK	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		OLA FLEET TECHNOLOGIES PVT. LTD.,KHORDHA		//	
162	D-MACA/40369/2025	M/S. UNITED INDIA INSURANCE CO. LTD.,BALASORE	SOMNATH ROY	//	
		VS	VS	0	
		SOMANATH DAS		//	
163	D-MACA/40378/2025	LIBERTY GENERAL INSURANCE LTD.,BBSR	ADAM ALI KHAN	//	
		VS	VS	0	
		SASIKALA KUMURA		//	
164	D-MACA/40411/2025	ANJALI MOHANTY	BISWAJIT MOHANTY	//	
		VS	VS	0	
		MITHUN BISOYI		//	
165	D-MACA/40457/2025	KANHU CHARAN DAS	BISWAJIT MOHANTY	//	
		VS	VS	0	
		DUKHISHYAM NAYAK		//	
166	D-MATA/40348/2025	ASHMITA HORO @ GUPTA	SOUGAT DASH	//	AOD20240000012C202500220
		VS	VS	0	
		MONAJ GUPTA		//	
167	D-MATA/40359/2025	SAROJ KUMAR SAHU	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		SIBANI SENAPATI		//	
168	D-MATA/40406/2025	PINKI KOUSHALYA	RAMDAS ACHARY	//	
		VS	VS	0	
		RATNAKAR NAG		//	
169	D-RPFAM/40276/2025	MINA KUMARI DAS @ TARAI	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
		MANOJ KUMAR TARAI		//	
170	D-RPFAM/40325/2025	ANIRUDHA PATRA	PRANAYA SWAIN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-RPFAM/40333/2025	SOUMYA DAS LITAN KUMAR DAS VS	SATYAJIT MOHAPATRA VS	// // ()	
172	D-RPFAM/40393/2025	RASMITA DAS @ RASNA BEHERA DHIRESH DAKUA VS	AMITAV TRIPATHY VS	// // ()	
173	D-RPFAM/40423/2025	SUBHASHMITA DAKUA RAJALAXMI BHARATI VS	BISWARANJAN DALAI VS	// // ()	AOR20220003722C202500200
174	D-RPFAM/40424/2025	SURYAKANTA VBHARATI BISWAJIT PATI VS	JAGAJIBAN PRADHAN VS	// // ()	
175	D-RSA/40401/2025	PRIYADARSHINI AMRITA PANDA LAXMI PRASAD PARUA VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
176	D-RSA/40428/2025	STATE OF ODISHA RAMA JHANKAR VS	SAILABALA JENA VS	// // ()	
177	D-TRP(C)/40313/2025 TRP(C)/351/2025	RIBIKA DIP @ RUKMANI NAG GEETARANI BEHERA VS	SUKANTA KUMAR NAYAK VS	// // JUDGE, FAMILY COURT, JAJPUR (Jajapur ) CP/0000250/2025	
178	D-TRP(C)/40362/2025	PRABHAKAR DAS PUSPITA BISWAL @ PUSPITA ROUT VS	RANJAN KUMAR ROUT VS	// // ()	AOR20250000938C202500012
179	D-TRP(C)/40366/2025	SUSHIL KUMAR BISWAL SUJATA SAHOO VS	ARUN KUMAR DAS 1 VS	// // ()	
180	D-WA/40319/2025	BAPI SAHOO STATE OF ODISHA VS	GAYATRI PATRA, A.S.C VS	// // ()	LOD20240000200C202500411
181	D-WP(C)/40265/2025	MINATI SAHOO NARAHARI MOHAPATRA VS	AMBIKA PRASAD RAY VS	// // ()	
		PRINCIPAL SECRETARY, LAW GOVT OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/40266/2025	Dr. ABHISEK UPADHYAY VS STATE OF ODISHA	VS	// () //	LOD20230000003C202500005
183	D-WP(C)/40267/2025 WP(C)/27621/2025	SATYABHAMA DEVI WELFARE TRUST VS STATE OF ODISHA	ABHISHEK DASH VS	// () //	AOD20240000186C202500017
184	D-WP(C)/40268/2025 WP(C)/27636/2025	GANGADHAR PATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //	
185	D-WP(C)/40269/2025 WP(C)/27647/2025	JYOTSNARANI PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// () //	AOR20220001490C202500022
186	D-WP(C)/40271/2025	TINISHA SEKHAR BEHERA VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// () //	
187	D-WP(C)/40272/2025	MIRZA ANWAR BAIG VS STATE OF ODISHA	AGASTI KANUNGO VS	// () //	
188	D-WP(C)/40273/2025 WP(C)/27708/2025	SUPRAVA PRADHAN VS COMMISSIONER, CUTTACK MUNICIPAL CORPORATION ,CUTTACK	MAMATA MISHRA VS	// () //	
189	D-WP(C)/40274/2025 WP(C)/27698/2025	EXECUTIVE ENGINEER (ELECT), BED, TPNODL, BALASORE VS M/S B-ONE BUSINESS HOUSE PVT. LTD, BALASORE	SAWANKUMAR MAHARANA VS	// () //	
190	D-WP(C)/40275/2025 WP(C)/27706/2025	EXECUTIVE ENGINEER (ELECT) SED, TPNODL, BALASORE VS M/S FALCON MARINE EXPORTS LTD, BALASORE	SAWANKUMAR MAHARANA VS	// () //	
191	D-WP(C)/40277/2025 WP(C)/27710/2025	EXECUTIVE ENGINEER (ELECT), CENTRAL ELECTRICAL WORKS, BALASORE VS M/S.HARI MARINE PVT.LTD., BALESWAR	ALOK KUMAR, BALASORE VS	// () //	
192	D-WP(C)/40278/2025	SATYANARAYAN AGARWAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// () //	
193	D-WP(C)/40279/2025	SABITA PATEL	SOUMENDRA PATTANAİK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/40280/2025	EXECUTIVE ENGINEER (ELECT.) BASTA ELECTRICAL DIVISION, BMDA, HPNODA, BALESWAR	ADINISOMABEDAHIPNODA	//	
	WP(C)/27712/2025	VS	VS	0	
		M/S ORCHID MARINE EXPORTS PVT.LTD., BALESWAR		//	
195	D-WP(C)/40281/2025	CHAITANYA KUTIRA, BARGARH	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/40282/2025	RASHMI RANJAN DASH	SANJIB MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/40283/2025	NILAKANTHA NAYAK	LALATENDU SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/40284/2025	PRASANT KUMAR BAYARI	PRADEEP KUMAR DAS	//	
	WP(C)/27702/2025	VS	VS	0	
		THE REGIONAL MANAGER, JANA SMALL FINANCE BANK LTD, BBSR		//	
199	D-WP(C)/40285/2025	SOUMYA RANJAN MALLICK	SATYA PRAKASH NATH	//	
		VS	VS	0	
		THE DIRECTOR LAND RECORDS AND SURVEY, ODISHA BOARD OF REVENUE CUTTACK		//	
200	D-WP(C)/40286/2025	DEBAKI PATRA	DEEPALI MAHAPATRA	//	
	WP(C)/27673/2025	VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/40287/2025	KRUSHNA CHANDRA RAJPUT	DEEPALI MAHAPATRA	//	
	WP(C)/27674/2025	VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/40288/2025	ANTARAM RAJPUT @ ANANTARAM RAJPUT	DEEPALI MAHAPATRA	//	
	WP(C)/27676/2025	VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/40289/2025	NAGUAN GRAM PANCHAYAT LEVEL FEDERATION	GPIABNASTRAK	//	
	WP(C)/27666/2025	VS	VS	0	
		THE STATE OF ODISHA		//	
204	D-WP(C)/40290/2025	MUKHI GOPAL KRISHNA	GIRIDHARI SINGH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/40292/2025 WP(C)/27705/2025	STATE OF ODISHA KARTIKESWAR MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // 0	
206	D-WP(C)/40294/2025 WP(C)/27709/2025	ANTARYAMI BARIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // 0	
207	D-WP(C)/40296/2025 WP(C)/27652/2025	KAUSHALYA DEI VS ODISHA POWER TRANSMISSION CORPORATION LTD., BBSR	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500135
208	D-WP(C)/40297/2025	MAMATA BEHERA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// // 0	AOD20220003081C202500032
209	D-WP(C)/40298/2025	MANAS RANJAN JENA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// // 0	
210	D-WP(C)/40299/2025	SUBHASINI NAYAK VS RATIKA PRADHAN	SUSANT KUMAR MOHANTY VS	// // 0	
211	D-WP(C)/40300/2025 WP(C)/27657/2025	SUJATA MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0	
212	D-WP(C)/40301/2025	PROF. (DR.) RATNARENU BALIARSINGH VS STATE OF ODISHA	BISIKESAN PRADHAN VS	// // 0	
213	D-WP(C)/40304/2025	DASARATHI MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202500174
214	D-WP(C)/40305/2025	ASHOK KUMAR MAJHI VS THE BRANCH MANAGER, CENTRAL BANK OF INDIA	SAUMYA RANJAN PRADHAN VS	// // 0	AOD20240000490C202500022
215	D-WP(C)/40306/2025	PITABAS BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/40307/2025	PRASANTA KUMAR RATH VS C.D.A.CUTTACK	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
217	D-WP(C)/40308/2025	BHRAMARBADI GRAM PANCHAYAT LEVEL FEDERATION, KUNDIARAOI TRAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
218	D-WP(C)/40309/2025	SK.JAMSHID VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
219	D-WP(C)/40310/2025	KAITHAKHANDI GRAM PANCHAYAT LEVEL FEDERATION, KUNDIARAOI TRAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
220	D-WP(C)/40311/2025	RIGA MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
221	D-WP(C)/40312/2025	CHAITANYA PRADHAN VS THE COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	MANASI MOHAPATRA VS	// 0 //	
222	D-WP(C)/40314/2025	GANGA JAMUNA PANCHAYAT STRIYA SANGHA, SASIBALPUR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
223	D-WP(C)/40315/2025	KUNTALA MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
224	D-WP(C)/40316/2025 WP(C)/27707/2025	SUBASH CHANDRA MUDULI VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //	
225	D-WP(C)/40317/2025 WP(C)/27716/2025	M/S. WAXMAN REALTY, KHURDA VS PRASANNA KUMAR SENAPATI	SIDHANT DWIBEDI VS	// 0 //	
226	D-WP(C)/40318/2025	TIKISAN MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
227	D-WP(C)/40320/2025	KULIANA SHG MAHASANGHA, MAYURBHANJ	SUBHADUTTA ROUTRAY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-WP(C)/40321/2025	STATE OF ODISHA PRANATI JENA	MOHIT KUMAR PATI	//	AOR20220001535C202500185
		VS	VS	()	
229	D-WP(C)/40322/2025	STATE OF ODISHA JUDHISTIR CHHANCHAN	NIRANJAN MAHARANA	//	
		VS	VS	()	
230	D-WP(C)/40323/2025	STATE OF ODISHA RAJ KUMARI BHAINSAL	ABHISEK MOHANTY	//	
		VS	VS	()	
231	D-WP(C)/40324/2025 WP(C)/27695/2025	STATE OF ODISHA BINOD KUMAR BEHERA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
232	D-WP(C)/40326/2025	STATE OF ODISHA DAMINI PRIYADARSHINI	SOUMYA MISHRA	//	
		VS	VS	()	
233	D-WP(C)/40329/2025	SRI JAGANNATH DEB TRUSTEES, KHURDA DHRUBA CHARAN SAHOO	ABHIRAM SWAIN	//	
		VS	VS	()	
234	D-WP(C)/40330/2025	STATE OF ODISHA AMAR KUMAR JENA	HARMOHAN DHAL	//	
		VS	VS	()	
235	D-WP(C)/40332/2025	COLLECTOR, BALASORE PADMINI MOHANTY	SUSANTA KUMAR LENKA	//	
		VS	VS	()	
236	D-WP(C)/40335/2025	STATE OF ODISHA SUMITRA PARIDA	DILLIP KUMAR RAY	//	
		VS	VS	()	
237	D-WP(C)/40337/2025	STATE OF ODISHA M/S ASHIRBAD AUTOMOBILES DIVISION	PRADYUMNA KUMAR SAHOO	//	AOD20240000548C202500012
		VS	VS	()	
238	D-WP(C)/40338/2025	UNION OF INDIA AMULYA KUMAR DAS		//	
		VS	VS	()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/40339/2025	STATE OF ODISHA AMULYA KUMAR DAS VS	VS	// // 0	
240	D-WP(C)/40340/2025	STATE OF ODISHA DIPTIRANJAN SETHI VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202500075
241	D-WP(C)/40341/2025	STATE OF ODISHA BEJIPURAM KHAGESWAR RAO VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202500074
242	D-WP(C)/40342/2025	STATE OF ODISHA BIRAJA PATTANAYAK VS	VS	// // 0	
243	D-WP(C)/40343/2025	STATE OF ODISHA KISHOR CHANDRA KHARSEL VS	PRASANTA KUMAR JOSHI VS	// // 0	
244	D-WP(C)/40346/2025	STATE OF ODISHA CHRDS INTEGRATED MODEL SCHOOL, BALASORE VS	PABITRA KUMAR DUTTA VS	// // 0	
245	D-WP(C)/40347/2025	STATE OF ODISHA B.M.S.FEDERATION, SAMBALPUR VS	SUBHADUTTA ROUSTRAY VS	// // 0	
246	D-WP(C)/40349/2025	STATE OF ODISHA AJAYA KUMAR PATTNAIK VS	DURGA PRASANNA MISHRA VS	// // 0	
247	D-WP(C)/40351/2025	STATE OF ODISHA SUNDAR MOHAN MAJHI VS	RAMA CHANDRA JENA VS	// // 0	
248	D-WP(C)/40352/2025	STATE OF ODISHA PHIRINGIA GRAM PANCHAYT LEVEL FEDERATION, SUBHADUTTA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
249	D-WP(C)/40354/2025	STATE OF ODISHA BHAGABAN BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/40356/2025	ATLURI SRINIVAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
251	D-WP(C)/40358/2025	MINATI GHADEI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //	AOD20240000545C202500020
252	D-WP(C)/40363/2025	APPOLO ASHIYANA WELFARE SOCIETY, KHURDA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //	
253	D-WP(C)/40365/2025	ARABINDA SRICHANDAN VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //	
254	D-WP(C)/40367/2025	SURYA NARAYAN JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //	
255	D-WP(C)/40368/2025 WP(C)/27721/2025	SARASWATI BHATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
256	D-WP(C)/40370/2025	ASST GENERAL MANAGER AND DISCIPLINARY AUTHORITY VS TAPASH MISHRA	SHANKAR KUMAR VS	// 0 //	
257	D-WP(C)/40371/2025	SOMA SAHA VS STATE OF ODISHA	BIKASH JENA VS	// 0 //	
258	D-WP(C)/40373/2025	TRILOCHANA KHATAI VS STATE OF ODISHA	ASHOK DAS VS	// 0 //	
259	D-WP(C)/40375/2025	M/S.KEW CONSTRUCTION PRIVATE LTD, JHARKHAND VS STATE OF ODISHA	BIKASH JENA VS	// 0 //	
260	D-WP(C)/40381/2025	SURENDRA NAYAK VS THE RTO PURI	JANAKI KANTA MAHAPATRA VS	// 0 //	
261	D-WP(C)/40383/2025	CHAHALI PANCHAYAT STARIA, MAHASANGHA, KAN VS	ANJAN MAHARATHA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/40384/2025	M/S. KAI INTERNATIONAL PRIVATE LTD, ROURKELA	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, ODISHA		//	
263	D-WP(C)/40385/2025	RAIL INDIA TECHNICAL AND ECONOMIC SERVICE LIMITED	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		UNION BANK OF INDIA		//	
264	D-WP(C)/40387/2025	RAMESH KUMAR AGARWALLA @ RAMESH CHANDRAN	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/40388/2025	M/S KAI INTERNATIONAL PRIVATE LIMITED, ROURKELA	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST ODISHA, CUTTACK		//	
266	D-WP(C)/40389/2025	ASHOK KUMAR MOHANTY	RAMAKANTA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/40390/2025	BASTINGIA GRAM PANCHAYAT STARIA MAHASANGHA, KAN	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/40392/2025	SUSHIL KUMAR SHARMA	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE BBSR		//	
269	D-WP(C)/40394/2025	SRIMATI SAHU	KUMAR KASHYAP	//	AOR20230000401C202500022
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/40395/2025	PASARA PANCHAYAR STARIA MAHASANGHA, KAN	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/40397/2025	UNION OF INDIA	ALOK KUMAR MOHANTY, S.P.C	//	AOR20220001623C202500001
		VS	VS	0	
		ASHIQUZZAMAN		//	
272	D-WP(C)/40398/2025	ARABAKA GRAMA PANCHAYAT STARIA MAHASANGHA, KAN	CHITTA RANAJAN DAS	//	
		VS	VS	0	

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273	D-WP(C)/40399/2025	STATE OF ODISHA GODABARI DIHIRIA VS	NALINI KANTA SAHOO VS	// // 0	
274	D-WP(C)/40400/2025	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, SAMBALPUR HEMALATA KABI VS	MAHENDRA KUMAR SAHOO VS	// // 0	
275	D-WP(C)/40402/2025	STATE OF ODISHA LAKHANPUR GRAMA PANCHAYAT STARIA SANGH VS	BISWA PRASAD MAHARATHA VS	// // 0	
276	D-WP(C)/40403/2025	STATE OF ODISHA PUSPA LATA SAHU VS	MAHENDRA KUMAR SAHOO VS	// // 0	
277	D-WP(C)/40405/2025	STATE OF ODISHA BISWA MAA TARINI MAHILA SWAYAM SAHAYAK VS	BISWA SODAN MAHARATHA VS	// // 0	
278	D-WP(C)/40407/2025	STATE OF ODISHA PRAYOT PRATISH TATHRAJ VS	VS	// // 0	
279	D-WP(C)/40408/2025	BOARD OF SECONADRY EDUCATION, ODISHA DR.PRADEEP KUMAR DHAL VS	MITHUN DAS VS	// // 0	
280	D-WP(C)/40409/2025	STATE OF ODISHA BAPALAMENDI (L) PANCHAYAT STARIA MAHASAN VS	BISWA PRASAD MAHARATHA VS	// // 0	
281	D-WP(C)/40410/2025	STATE OF ODISHA AJAY KUMAR CHOUDHURY VS	PANKAJ KHANDELWAL VS	// // 0	
282	D-WP(C)/40412/2025	STATE OF ODISHA SATISH RANJAN SAMANTRAY VS	RAMDAS ACHARY VS	// // 0	
283	D-WP(C)/40413/2025	UNION OF INDIA RUPANJAYA CHOUDHURY VS	ABHAY KHANDELWAL VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/40415/2025	PRANAB ROUTRAY VS COMMISSIONER OF ENDOWMENTS	SOUBHAGYA KUMAR RATH VS	// ()	AOR20220004309C202500055
285	D-WP(C)/40416/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK, BHOJARAGARH VS PRAMOD KUMAR SARANGI	ABHIRAM BHOSAL VS	// ()	
286	D-WP(C)/40417/2025	SUSHANTA KUMAR BEHERA VS THE COMMISSIONER CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// ()	AOD20220003611C202500017
287	D-WP(C)/40418/2025	PURUSOTTAM AGRAWALLA VS THE REGISTRAR OF COMPANIES, ODISHA, MINISTRY OF CORPORATE AFFAIRS, CUTTACK	ABHIJEET AGARWAL VS	// ()	
288	D-WP(C)/40419/2025	MAHENDRA NATH SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// ()	
289	D-WP(C)/40421/2025	M/S SRI RAM TRADING CO, NABARANGPUR VS THE CHIEF COMMISSIONER OF STATE TAX,CUTTACK ODISHA	ADHIRAJ MOHANTY VS	// ()	
290	D-WP(C)/40422/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK, BHOJARAGARH VS GANESWAR PRADHAN	ABHIRAM BHOSAL VS	// ()	
291	D-WP(C)/40425/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// ()	AOR20220004309C202500056
292	D-WP(C)/40426/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK, BHOJARAGARH VS SUSANT KUMAR PANIGRAHI	ABHIRAM BHOSAL VS	// ()	
293	D-WP(C)/40427/2025	ARUN MISHRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// ()	
294	D-WP(C)/40429/2025	DAMAYANTI SENDHA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// ()	
295	D-WP(C)/40431/2025	SAYAD ZIKRUN NABI	GYANA RANJAN MAHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/40432/2025	THE SAMBALPUR DISTRICT CO-OPEARTIVE CENTRAL, BARPAL, BARAGARH	ABHIRAM SAHOO	//	
		VS	VS	0	
		JITENDRA KUMAR BEHERA		//	
297	D-WP(C)/40434/2025	BARIPALA G.P.L.F	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500194
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/40435/2025	BIKASH KUMAR DAS	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/40436/2025	THE SAMBALPUR DISTRICT CO-OPEARTIVE CENTRAL, BARPAL, BARAGARH	ABHIRAM SAHOO	//	
		VS	VS	0	
		MAHESH PRASAD TIWARI		//	
300	D-WP(C)/40437/2025	HANUMAN JEW SELF HELF GROUP, DHENKANAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/40440/2025	NAMITA KUMARI PATNAIK	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		BRAJA GOPAL GHADEI		//	
302	D-WP(C)/40441/2025	RAMCHANDRAPUR G.P.L.F	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500195
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/40442/2025	NAMITA KUMARI PATNAIK	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		BRAJA GOPAL GHADEI		//	
304	D-WP(C)/40443/2025	MAMATA NAYAK	SONITA BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/40444/2025	GANPUR G.P.L.F	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500196
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/40445/2025	CHANDAN DAS	MALAYA KUMAR MISHRA	//	
		VS	VS	0	

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307	D-WP(C)/40446/2025	COLLECTOR JAJPUR BABISRI MUDULI VS STATE OF ODISHA	SATYA PURNA PANDA VS	// // 0 //	
308	D-WP(C)/40447/2025	SADHU GADADHAR DAS VS STATE OF ODISHA	PRAFULLA CH. BISWAL VS	// 0 //	
309	D-WP(C)/40448/2025	CHANDAN DAS VS COLLECTOR, JAJPUR	MALAYA KUMAR MISHRA VS	// 0 //	
310	D-WP(C)/40449/2025	BHARAT BHUSAN PANDA @ BHARAT BHUSAN PANDA VS STATE OF ODISHA	BHILASH MISHRA VS	// 0 //	
311	D-WP(C)/40450/2025	NAROTTAM TUNG VS ALL INDIA COUNCIL FOR TECHNICAL EDUCATION, NEW DELHI	SANTOSH KUMAR DWIVEDY VS	// 0 //	
312	D-WP(C)/40453/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
313	D-WP(C)/40455/2025	SUMANTA SWAIN VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// 0 //	
314	D-WP(C)/40456/2025	SANJIB KUMAR GIRI VS ALL INDIA COUNCIL FOR TECHNICAL EDUCATION, NEW DELHI	SANTOSH KUMAR DWIVEDY VS	// 0 //	
315	D-WP(C)/40458/2025	RAMESH CHANDRA SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
316	D-WP(C)/40460/2025	SANDHYA RANI PATEL VS THE COMMISSIONER KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	MANASI MOHAPATRA VS	// 0 //	
317	D-WP(C)/40462/2025	SIMADEBI JAIN VS THE ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR	LAXMINARAYAN PATEL VS	// 0 //	

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318	D-WP(C)/40463/2025	PRAGYAN PARIMITA RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
319	D-WP(C)/40464/2025	JUGAL KISHORE GOUDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //	
320	D-WP(C)/40465/2025	MD.MASUD AKRAM @ MD.MASOOD AKRAM VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
321	D-WP(C)/40466/2025	PURNA CHANDRA NAYAK VS TAHASILDAR GHATAGAON, KEONJHAR	LAXMIKANTA TRIPATHY VS	// () //	
322	D-WP(C)/40467/2025	TUNA CHANDRA JENA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500113
323	D-WP(C)/40468/2025	HARIHAR MARTHA VS PRESIDENT, THE PURI NIMAPARA CENTRAL COOPERATIVE BANK, LTD., PURI	ABHAYA KUMAR SHARMA VS	// () //	
324	D-WP(C)/40469/2025	PRAVAKAR PRADHAN VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //	
325	D-WP(C)/40470/2025	MANOJ KUMAR PRUSTY VS THE EXECUTIVE ENGINEER (ELECT) TPCODL, CUTTACK	CHITTA RANJAN SAHU VS	// () //	
326	D-WP(C)/40471/2025	SUBHENDRA KUMAR ROUT VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500114
327	D-WP(C)/40472/2025	ITIPRIYA DAS VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// () //	
328	D-WP(C)/40473/2025	MOUSUMI BEHERA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500115
329	D-WP(C)/40474/2025	ASWINI KUMAR @ KUMAR PARIDA	DIPTI RANJAN BHOKTA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/40475/2025	GEETI RANJAN MOHAPATRA	ARUN KUMAR ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/40477/2025	MAHIMAI HEMBRAM	BIYOTKESH MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/40478/2025	RAVISHARAN SINGH	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/40479/2025	LAXMIDHAR JENA	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/40482/2025	PANDAVA NANDA	SOUMYA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/40483/2025	PURUSOTTAM TAREI	SUKANTA KUMAR DALAI	//	AOD20240000306C202500136
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/40484/2025	MAA MANIKESWARI EDUCATIONAL COLLEGE AND	SUKANTA KUMAR DALAI	//	AOD20240000306C202500137
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/40485/2025	LAXMAN KU NAYAK	BARIK SRIKANT KUMAR	//	AOD20240000581C202500141
		VS	VS	()	
		TPCODL		//	
338	D-ABLAPL/30035/2025	JAYAPRAKASH G	BHARAT JALLI	KORAPUT TOWN /107 /2025	AOD20240000581C202500139
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/30037/2025	MIRAN GARNAIK	PRADEEP KUMAR ROUT	MOTANGA /170 /2024	AOR20220000399C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/30039/2025	JOGESWAR MAHAKUD	BIKASH KARNA	MANAMUNDA /242 /2025	
		VS	VS	()	

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341	D-ABLAPL/30040/2025	STATE OF ODISHA BASANTA PAHADSINGH VS	AKSHAYA KUMAR SUBUDHI VS	// BHARATPUR PS /444 /2025 ()	
342	D-ABLAPL/30046/2025	STATE OF ODISHA RAJIB MISHRA VS	SANDEEP RAJ PANDA VS	// LINGARAJ P.S. /266 /2025 ()	
343	D-ABLAPL/30051/2025	STATE OF ODISHA AYUSHMAN SANYASI VS	SURESH KUMAR JENA VS	// RAJGANGPUR /549 /2024 ()	
344	D-ABLAPL/30056/2025	STATE OF ODISHA DHARMU MUNDA VS	SURESH KUMAR JENA VS	// RAIRAKHOL /106 /2025 ()	
345	D-ABLAPL/30057/2025	STATE OF ODISHA SK GOLAM TAJMOHAMMAD @ SK JISHAN VS	SATYANARAYAN MISHRA VS	// PURUNABAZAR /237 /2025 ()	AOR20220001303C202500048
346	D-ABLAPL/30059/2025	STATE OF ODISHA VYOM SHARAN @ VYOM VS	SUBHASHREE SEN VS	// BELPAHAR /85 /2025 ()	
347	D-ABLAPL/30060/2025	STATE OF ODISHA BIKRAM KESHARI SWAIN VS	ASIT KUMAR JENA VS	// ORKEL /25 /2025 ()	
348	D-ABLAPL/30062/2025	STATE OF ODISHA KANHU CHARAN BEHERA @ KANHU BEHERA VS	KHAGESWAR BEHERA VS	// PARJANG /434 /2025 ()	
349	D-ABLAPL/30068/2025	STATE OF ODISHA BHAJAMAN PRADHAN VS	DUSHMANTA KUMAR BISWAL VS	// DELANGA /188 /2024 ()	
350	D-ABLAPL/30073/2025	STATE OF ODISHA KALIA @ RAMA CHANDRA NAIK VS	BIRAJA PRASAD NANDA VS	// KANIHA /327 /2025 ()	
351	D-ABLAPL/30082/2025	STATE OF ODISHA MOHAMMED TAUSIF ALAM VS	SATYA RANJAN MULIA VS	// SALIPUR /428 /2025 ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/30084/2025	GAGAN MAHAPATRA @ GAGAN BIHARI MAHAPATRA VS STATE OF ODISHA	SIDDHARTHA MISHRA VS	INFOCITY PS /431 /2025 () //	
353	D-ABLAPL/30085/2025	SUSHANTA PATRA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	TUMUDIBANDHA /78 /2024 () //	
354	D-ABLAPL/30088/2025	DEBA MADHI @ DEBENDRA MADHI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /28 /2011 () //	
355	D-ABLAPL/30098/2025	SAMIR JENA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /410 /2025 () //	
356	D-ABLAPL/30101/2025	BADAL @ BADAL KUMAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /220 /2025 () //	
357	D-ABLAPL/30103/2025	SK BALIGUDDIN @ GUDUN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /201 /2025 () //	
358	D-ABLAPL/30105/2025	JANMEJAYA SASMAL VS STATE OF ODISHA	AJAYA KUMAR JENA VS	/ /0 () //	
359	D-ABLAPL/30108/2025	MANORANJAN MISHRA @ MUNU VS STATE OF ODISHA	AJAYA NAYAK VS	/ /0 () //	
360	D-ABLAPL/30111/2025	ALOK KUMAR DASH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PURI TOWN /349 /2025 () //	
361	D-ABLAPL/30114/2025	SASWAT NARAYAN DASH VS STATE OF ODISHA	VIVEKANANDA JENA VS	KHANTAPADA /452 /2017 () //	
362	D-ABLAPL/30116/2025	PRASANTA NAYAK VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /748 /2025 () //	
363	D-ABLAPL/30119/2025	NIZAM KHAN @ NIZAM UDDIN KHAN	AMITAV TRIPATHY	NAYAGARH /357 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/30121/2025	ABHIRAM SAHOO	SANJAYA KUMAR PATRI	KENDRAPARA /39 /2025	AOR20220000052C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/30123/2025	SURATHA KUMAR BEHERA	PRAKASH KUMAR SAMAL	BARANGA /460 /2024	AOD20240000391C202500075
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/30128/2025	ATALA PARIDA @ ATAL BIHARI PARIDA	ACHYUTANANDA PATTANAIAK	INDUSTRIAL ESTATE PS /158 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/30129/2025	DILESWAR MAJHI	PRABODHA CHANDRA NAYAK	CUTTACK VIGILANCE /7 /2025	AOR20220001657C202500122
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
368	D-ABLAPL/30132/2025	JAYACHANDRA BARIK @ KUNA	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/30136/2025	HRUSIKESH SETHI	PRAFULLA KUMAR BISWAL	PATTAMUNDAI /174 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/30138/2025	TUKUNA NAYAK	BIBHUTI BHUSAN BEHERA	BARANGA /521 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/30140/2025	TANYA SAROSE NAYAK	SUSAMA PRADHAN	KEONJHAR TOWN /694 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/30141/2025	PRAFULLA SINGHA @ PRAFULLA CHANDRA SINGHALOK KUMAR MOHANTY		BADSAHI /307 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/30143/2025	SAROSE KUMAR NAYAK @ SURESH NAYAK	SUSAMA PRADHAN	KEONJHAR TOWN /694 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/30149/2025	NARASINGHA PRADHAN @ NARASINGHA PADHAN RAMANI KANTA PATTANAIAK		RASOL /246 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/30157/2025	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// BARAMBA /290 /2025 ()	
376	D-ABLAPL/30158/2025	STATE OF ODISHA JANHA @ ANJANA SWAIN VS	BIJAY JENA VS	// JAGATSINGPUR /738 /2025 ()	
377	D-ABLAPL/30159/2025	STATE OF ODISHA PRIYA RANJAN PATRA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /668 /2025 ()	AOR20220001615C202500187
378	D-ABLAPL/30162/2025	STATE OF ODISHA SRIDHARA BEHERA VS	MANORANJAN PADHY VS	// K.NUAGOAN /52 /2024 ()	AOD20220003086C202500141
379	D-ABLAPL/30166/2025	STATE OF ODISHA RANJIT KUMAR MANDAL VS	SUSANTA KUMAR BARAL VS	// TANGI /315 /2025 ()	AOR20220001297C202500261
380	D-ABLAPL/30168/2025	STATE OF ODISHA BHABANI SHANKAR NAG VS	DHIRENDRA KUMAR MOHAPATRA VS	// DHARUADIHI /56 /2025 ()	
381	D-ABLAPL/30171/2025	STATE OF ODISHA KULAMANI MAHAPATRA VS	BIJAY KUMAR BEHERA VS	// KHANDAPARA /75 /2020 ()	
382	D-ABLAPL/30172/2025	STATE OF ODISHA GHANASHYAM MAHALIK VS	PRAVASH CHANDRA JENA VS	// SORO /706 /2025 ()	
383	D-ABLAPL/30179/2025	STATE OF ODISHA SURENDRA PRADHAN VS	GHANASHYAM MUDULI VS	// SHERAGADA /398 /2025 ()	AOR20220002820C202500014
384	D-ABLAPL/30187/2025	STATE OF ODISHA SOUMYA SASWAT ROUT VS	GHANASHYAM MUDULI VS	// BARANGA /488 /2025 ()	AOR20220002820C202500013
385	D-ABLAPL/30189/2025	STATE OF ODISHA PAPU BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// RENGALI DAM SITE /166 /2023 () //	AOR20220001648C202500106

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/09/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/30192/2025	AKASH @ ASIT KUMAR NAYAK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	SALIPUR /373 /2025 () //	
387	D-ABLAPL/30194/2025	SURAJ KUMAR NAYAK @ SURAJ NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NAYAPALLI P.S. /273 /2025 () //	
388	D-ABLAPL/30195/2025	SHANATAN MALLICK @ SANATAN MALLICK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /417 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :24/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-COA/34605/2025 COA/ /	DINESH KUMAR PATRA MP	DIGAMBARA MISHRA	4/2025
2	D-WPCRL/29091/2025 WPCRL/ /	RANJAN KUMAR DAS MP	AMIYA KUMAR MOHANTY	30/2025
3	D-LAA/40396/2025 LAA/ /	TANKADHAR MEHER MP	DHANANJAYA MUND	202/2025
4	D-LAA/40396/2025 LAA/ /	TANKADHAR MEHER MP	DHANANJAYA MUND	203/2025
5	D-CRLMP/30092/2025 CRLMP/ /	BIJAYALAXMI INFORMATION TECHNOLOGIES MP	GOINDA MARKETING PVT. LTD., KENDRAPARA	216/2025
6	D-TRP(C)/40313/2025 TRP(C)/351/2025	GEETARANI BEHERA MP	SUKANTA KUMAR NAYAK	374/2025
7	D-TRP(C)/40366/2025 TRP(C)/ /	SUJATA SAHOO MP	ARUN KUMAR DAS 1	375/2025
8	D-TRP(C)/40362/2025 TRP(C)/ /	PUSPITA BISWAL @ PUSPITA ROUT MP	RANJAN KUMAR ROUT	376/2025
9	D-CONTC/40364/2025 CONTC/ /	MANGU MINZ MP	TUSAR KUMAR MISHRA	378/2025
10	D-CONTC/40430/2025 CONTC/ /	MAYADHAR NAYAK MP	SOM SEKHAR RATH	379/2025
11	D-RPFAM/36240/2025 RPFAM/293/2025	SUBHRA MISHRA MP	DEEPALI MAHAPATRA	447/2025
12	D-RPFAM/40276/2025 RPFAM/ /	MINA KUMARI DAS @ TARAI MP	BIPLABA P.B. BHALI	448/2025
13	D-RPFAM/40325/2025 RPFAM/ /	ANIRUDHA PATRA MP	PRANAYA SWAIN	449/2025
14	D-RPFAM/40333/2025 RPFAM/ /	LITAN KUMAR DAS MP	SATYAJIT MOHAPATRA	450/2025
15	D-RPFAM/9544/2025 RPFAM/92/2025	SUJIT KUMAR MOHARANA MP	RAGHUNATH DASMOHAPATRA	451/2025
16	D-RPFAM/40393/2025 RPFAM/ /	DHIRESH DAKUA MP	AMITAV TRIPATHY	452/2025
17	D-RPFAM/40424/2025 RPFAM/ /	BISWAJIT PATI MP	JAGAJIBAN PRADHAN	453/2025
18	D-CMAPL/33653/2025 CMAPL/ /	SATYABHAMA SAHOO MP		509/2025
19	D-CMAPL/40414/2025 CMAPL/ /	TULASI PRADHAN MP	SANTOSH KUMAR NANDA	510/2025
20	D-CMAPL/560/2022 CMAPL/560/2022	SD. FAIZ UR REHMAN MP	S N MISHRA(1),B DASH,B N MISHRA,N K DAS	511/2025
21	D-CMAPL/40461/2025 CMAPL/ /	MD.MAQUEBUL @ MAKBUL MP	MOHAMMED FARADISH	512/2025
22	D-CMAPL/40461/2025 CMAPL/ /	MD.MAQUEBUL @ MAKBUL MP	MOHAMMED FARADISH	513/2025
23	D-CMAPL/40461/2025 CMAPL/ /	MD.MAQUEBUL @ MAKBUL MP	MOHAMMED FARADISH	514/2025
24	D-MATA/40348/2025 MATA/ /	ASHMITA HORO @ GUPTA MP	SOUGAT DASH	547/2025
25	D-MATA/40359/2025 MATA/ /	SAROJ KUMAR SAHU MP	PRASANTA KUMAR NANDA	548/2025
26	D-MATA/40406/2025	PINKI KOUSHALYA	RAMDAS ACHARY	

	MATA/ /	MP		549/2025
27	D-MATA/40406/2025	PINKI KOUSHALYA	RAMDAS ACHARY	
	MATA/ /	MP		550/2025
28	D-FAO/187/2023	DREDGING AND DESILTATION CO. PVT. LTD.		
	FAO/187/2023	MP		853/2025
29	D-FAO/10/2023	M/S. ORISSA HOMES PVT. LTD.		
	FAO/10/2023	MP		854/2025
30	D-FAO/33213/2025	MANAGER, NEW INDIA ASSURANCE CO. IPRASANTA KIMAR MAHALI		
	FAO/390/2025	MP		855/2025
31	D-FAO/645/2019	STATE OF ODISHA		
	FAO/645/2019	MP		856/2025
32	D-FAO/645/2019	STATE OF ODISHA		
	FAO/645/2019	MP		857/2025
33	D-FAO/39578/2025	SHARMISTHA MAHAPATRA	DEBASISH PATNAIK	
	FAO/435/2025	MP		858/2025
34	D-BLAPL/26141/2025	FIROJ KHAN @ KOYES		
	BLAPL/9060/2025	MP		987/2025
35	D-BLAPL/30137/2025	REJITI KRISHNA	JIBAN RANJAN DASH	
	BLAPL/ /	MP		988/2025
36	D-BLAPL/2697/2025	SAIYAD JIYAHJUR RAHAMAN	BISWORANJAN SWAIN, SANJAYA KUMAR PARIDA	
	BLAPL/1039/2025	MP		989/2025
37	D-BLAPL/2697/2025	SAIYAD JIYAHJUR RAHAMAN	BISWORANJAN SWAIN,SANJAY KUMAR PARIDA	
	BLAPL/1039/2025	MP		990/2025
38	D-CRLREV/29830/2025	BRAJA KISHORE PANIGRAHI	RAMESH AGARWAL	
	CRLREV/ /	MP		1082/2025
39	D-CRLREV/29830/2025	BRAJA KISHORE PANIGRAHI	RAMESH AGARWAL	
	CRLREV/ /	MP		1083/2025
40	D-CRLREV/30147/2025	KUNA @ ALOK KUMAR JENA	PRAMOD KUMAR JENA	
	CRLREV/ /	MP		1084/2025
41	D-CRLREV/30197/2025	MANORANJAN SAHOO	ATMAJIT MANMITH DAS	
	CRLREV/ /	MP		1085/2025
42	D-RSA/281/2016	DASARATHI SAHU	MR.RABINDRA KU.SAHOO	
	RSA/281/2016	MP		1391/2025
43	D-RSA/1253/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	RSA/78/2025	MP		1392/2025
44	D-RSA/49255/2024	MARSHAL HEMRAM	PRAKASH RANJAN BARIK	
	RSA/439/2024	MP		1393/2025
45	D-RSA/49255/2024	MARSHAL HEMRAM	PRAKASH RANJAN BARIK	
	RSA/439/2024	MP		1394/2025
46	D-RSA/49255/2024	MARSHAL HEMRAM	PRAKASH RANJAN BARIK	
	RSA/439/2024	MP		1395/2025
47	D-RSA/40401/2025	LAXMI PRASAD PARUA	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		1396/2025
48	D-RSA/3637/2025	BASANTA MANJARI PATTNAIK	SOURAV SUMAN BHUYAN	
	RSA/105/2025	MP		1397/2025
49	D-RSA/3631/2025	BASANTA MANJARI PATTNAIK	SOURAV SUMAN BHUYAN	
	RSA/109/2025	MP		1398/2025
50	D-CMP/30356/2025	M/S. MAA SARALA DISTRIBUTORS, JAGA <del>BUNDIRAM</del> DAS		
	CMP/1135/2025	MP		1611/2025
51	D-CMP/31488/2025	BHIMASEN RANA	SOUMYA MISHRA	
	CMP/1216/2025	MP		1612/2025
52	D-CMP/40334/2025	ASSISTANT GENERAL MANAGER, SUPERINTENDING ENGINEER, NAYAGARH, ELECTRICAL DIVISION, NAYAGARH		
	CMP/1571/2025	MP		1613/2025
53	D-CMP/9881/2025	SANWARMAL MODI	BIBHUTI BHUSAN MISHRA 2	
	CMP/484/2025	MP		1614/2025
54	D-CMP/40357/2025	SEYED EHEATESHAM NAWED	AJIT CHANDRA MOHAPATRA	
	CMP/ /	MP		1615/2025
55	D-CMP/40361/2025	BASANTI JENA	BITAS KUMAR SWAIN	
	CMP/ /	MP		1616/2025
56	D-CMP/40361/2025	BASANTI JENA	BITAS KUMAR SWAIN	
	CMP/ /	MP		1617/2025
57	D-CMP/40374/2025	M/S. MAA SARALA DISTRIBUTORS, JAGA <del>BUNDIRAM</del> DAS		
	CMP/1570/2025	MP		1618/2025

58	D-CMP/40374/2025 CMP/1570/2025	M/S. MAA SARALA DISTRIBUTORS, JAGATPUR, Bhubaneswar MP	SUDHAKAR DAS	1619/2025
59	D-CMP/40379/2025 CMP/ /	SUMATI SAHU MP	ASHOK DAS	1620/2025
60	D-CMP/40420/2025 CMP/ /	MOHAN BISWAL MP	SUSANTA KUMAR ROUT	1621/2025
61	D-CMP/40451/2025 CMP/ /	HARIHAR BARAL MP	KISHORE KUMAR MISHRA	1622/2025
62	D-CMP/40459/2025 CMP/ /	ABHIMANYU SWAIN MP	PRAGYAN NALINI NAYAK	1623/2025
63	D-CMP/40480/2025 CMP/ /	GAURANGA PATEL MP	SOUMENDRA PATTANAİK	1624/2025
64	D-ABLAPL/25022/2025 ABLAPL/9753/2025	TUBULA @ TUBULU @ NAGEN @ NAGEN KUMAR SAHOO MP		1782/2025
65	D-ABLAPL/25024/2025 ABLAPL/9757/2025	TUBULA @ TUBULU @ NAGEN @ NAGEN KUMAR SAHOO MP		1783/2025
66	D-ABLAPL/27441/2025 ABLAPL/10613/2025	DEBADATTA SWAIN MP		1784/2025
67	D-ABLAPL/21057/2025 ABLAPL/8314/2025	SUJIT NAYAK @ SANAPUA MP	BIJAYA KUMAR PARIDA 2	1785/2025
68	D-ABLAPL/24944/2025 ABLAPL/9744/2025	PRANGYA PRIYADARSHINI MAHAL @ PRIYADARSHI MAHAL MP		1786/2025
69	D-ABLAPL/1192/2023 ABLAPL/1192/2023	KRUTIBAS MISHRA @ BABU MP		1787/2025
70	D-MACA/40291/2025 MACA/ /	RAMESH BEHERA MP	PRADEEP KUMAR MISHRA	2320/2025
71	D-MACA/40295/2025 MACA/ /	PADMA BEHERA @ DAMAYANTI BEHERA @ DEBHA KUMAR MISHRA MP	PRADIP KUMAR MISHRA	2321/2025
72	D-MACA/40295/2025 MACA/ /	PADMA BEHERA @ DAMAYANTI BEHERA @ DEBHA KUMAR MISHRA MP	PRADIP KUMAR MISHRA	2322/2025
73	D-MACA/40369/2025 MACA/ /	M/S. UNITED INDIA INSURANCE CO. LTD., BOMANSORE MP	SOMNATH ROY	2323/2025
74	D-MACA/40378/2025 MACA/ /	LIBERTY GENERAL INSURANCE LTD., BBSR MP	ADAM ALI KHAN	2324/2025
75	D-MACA/28702/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., KORAPUT MP	ADAM ALI KHAN	2325/2025
76	D-MACA/35815/2025 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTACK MP	ADAM ALI KHAN	2326/2025
77	D-MACA/35823/2025 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., CUTACK MP	ADAM ALI KHAN	2327/2025
78	D-MACA/40411/2025 MACA/ /	ANJALI MOHANTY MP	BISWAJIT MOHANTY	2328/2025
79	D-MACA/35828/2025 MACA/ /	MANAGER, ROYAL SUNDARAM GENERAL INSURANCE CO. LTD., MP	ADAM ALI KHAN	2329/2025
80	D-MACA/35816/2025 MACA/ /	M/S. ROYAL SUNDARAM GENERAL INSURANCE CO. LTD., MP	ADAM ALI KHAN	2330/2025
81	D-MACA/40457/2025 MACA/ /	KANHU CHARAN DAS MP	BISWAJIT MOHANTY	2331/2025
82	D-MACA/40457/2025 MACA/ /	KANHU CHARAN DAS MP	BISWAJIT MOHANTY	2332/2025
83	D-CRLA/27656/2025 CRLA/ /	SUDHAKAR SUNDARAY MP	BIJAY KUMAR BEHERA	2661/2025
84	D-CRLA/30064/2025 CRLA/ /	MADHAB SWAIN MP	DEBASHIS ROUSTRAY	2662/2025
85	D-CRLA/30064/2025 CRLA/ /	MADHAB SWAIN MP	DEBASHIS ROUSTRAY	2663/2025
86	D-CRLA/30064/2025 CRLA/ /	MADHAB SWAIN MP	DEBASHIS ROUSTRAY	2664/2025
87	D-CRLA/30071/2025 CRLA/ /	BIJAY KUMAR NAYAK MP	PURNA CHANDRA MOHARANA	2665/2025
88	D-CRLA/30071/2025 CRLA/ /	BIJAY KUMAR NAYAK MP	PURNA CHANDRA MOHARANA	2666/2025
89	D-CRLA/30086/2025	VICTIM	TAPASWINI SINHA	

	CRLA/ /	MP		2667/2025
90	D-CRLA/5122/2024 CRLA/167/2024	GYANARANJAN DAS @ BANTY MP	BISWORANJAN DALAI	2668/2025
91	D-CRLA/30033/2025 CRLA/ /	SK.SANIUDDIN MP	SANJAYA KUMAR PATRI	2669/2025
92	D-CRLA/30033/2025 CRLA/ /	SK.SANIUDDIN MP	SANJAYA KUMAR PATRI	2670/2025
93	D-CRLA/30127/2025 CRLA/ /	DURYODHAN MAJHI @ PADMA MAJHI MP	SURYAKANTA DWIBEDI	2671/2025
94	D-CRLA/30174/2025 CRLA/ /	PANCHANAN KANHAR MP	JUGALA KISHORE PANDA	2672/2025
95	D-CRLA/30174/2025 CRLA/ /	PANCHANAN KANHAR MP	JUGALA KISHORE PANDA	2673/2025
96	D-CRLMC/30036/2025 CRLMC/3978/2025	BIJOY KUMAR NANDI MP	SAILAZA NANDAN DAS	2772/2025
97	D-CRLMC/30038/2025 CRLMC/3981/2025	BIJOY KUMAR NANDI MP	SAILAZA NANDAN DAS	2773/2025
98	D-CRLMC/30041/2025 CRLMC/3974/2025	SUDARSAN JENA @ SUDAR JENA MP	SIDHARTHA MISHRA	2774/2025
99	D-CRLMC/30042/2025 CRLMC/3975/2025	SUDARSAN JENA @ SUDAR JENA MP	SIDHARTHA MISHRA	2775/2025
100	D-CRLMC/30043/2025 CRLMC/ /	BIJOY KUMAR NANDI MP	SAILAZA NANDAN DAS	2776/2025
101	D-CRLMC/30044/2025 CRLMC/ /	PARESH KUMAR NAYAK MP	GYANA RANJAN MAHAPATRA	2777/2025
102	D-CRLMC/30048/2025 CRLMC/ /	PRAVAS KUMAR SENAPATI MP	SUJATA JENA	2778/2025
103	D-CRLMC/29986/2025 CRLMC/3989/2025	SOMANATH BEHERA MP	SIDHARTHA DAS	2779/2025
104	D-CRLMC/11760/2025 CRLMC/2048/2025	PITAMBAR PARIDA MP	AMITAV TRIPATHY	2780/2025
105	D-CRLMC/30066/2025 CRLMC/ /	LOKNATH MOHANTY MP	BHARATI DASH	2781/2025
106	D-CRLMC/30055/2025 CRLMC/ /	AJAY KUMAR MALLICK @ AJAY KU MALD MP	AKASHIS PANDA	2782/2025
107	D-CRLMC/26092/2025 CRLMC/3508/2025	KAMANSU SAHOO MP		2783/2025
108	D-CRLMC/30089/2025 CRLMC/ /	DIGAMBAR BEHERA MP	JAYAKRISHNA MOHAPATRA	2784/2025
109	D-CRLMC/30089/2025 CRLMC/ /	DIGAMBAR BEHERA MP	JAYAKRISHNA MOHAPATRA	2785/2025
110	D-CRLMC/30093/2025 CRLMC/ /	LULU @ AJIT KABI MP	BIRAJA PRASAD NANDA	2786/2025
111	D-CRLMC/26133/2025 CRLMC/3464/2025	GIRIJA SHANKAR DWIBEDI MP	PRAMOD KUMAR MISHRA	2787/2025
112	D-CRLMC/30113/2025 CRLMC/ /	MILU LENKA @ SUDHANSU LENKA MP	DHANANJAYA NAYAK	2788/2025
113	D-CRLMC/29658/2025 CRLMC/ /	SUBASH CHANDRA SETHIA MP	LALIT KUMAR MAHARANA	2789/2025
114	D-CRLMC/29658/2025 CRLMC/ /	SUBASH CHANDRA SETHIA MP	LALIT KUMAR MAHARANA	2790/2025
115	D-CRLMC/30133/2025 CRLMC/ /	DHIRENDRA SAMANTARAY MP	PURNA CHANDRA DAS	2791/2025
116	D-CRLMC/30133/2025 CRLMC/ /	DHIRENDRA SAMANTARAY MP	PURNA CHANDRA DAS	2792/2025
117	D-CRLMC/30139/2025 CRLMC/ /	ANJAN PAIRA MP	SIDHARTHA DAS	2793/2025
118	D-CRLMC/30139/2025 CRLMC/ /	ANJAN PAIRA MP	SIDHARTHA DAS	2794/2025
119	D-CRLMC/29894/2025 CRLMC/ /	SANJIB KUMAR SETHY MP	MANOJ KUMAR PANDA	2795/2025
120	D-CRLMC/30145/2025 CRLMC/ /	ERSAD ALLI MP	PRAKASH CHANDRA DASH	2796/2025

121	D-CRLMC/30170/2025 CRLMC/ /	BASANTI BARIK MP	MOHAMMED RIAZ	2797/2025
122	D-CRLMC/30175/2025 CRLMC/ /	SOBHAGYASUNDAR ROUT MP	SUNIL KUMAR PANDA	2798/2025
123	D-CRLMC/30182/2025 CRLMC/ /	DHANESWAR BEHERA MP	DEEPAK RANJAN SUNDARAY	2799/2025
124	D-CRLMC/30183/2025 CRLMC/ /	SUJATA CHOUHAN MP	PRANAYA SWAIN	2800/2025
125	D-WA/30125/2025 WA/1399/2025	PRASHANT KUMAR SAHU MP	PRASANNA KUMAR MISHRA	4001/2025
126	D-WA/40319/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA,A.S.C	4002/2025
127	D-WA/40319/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA,A.S.C	4003/2025
128	D-WA/1061/2023 WA/1061/2023	THE ASSESSING OFFICER CUM SUB DIVISIONAL OFFICER, BALASORE MP	PRADIP KUMAR MOHANTY	4004/2025
129	D-WP(C)/33740/2025 WP(C)/23608/2025	MITA PARIDA MP		17550/2025
130	D-WP(C)/33740/2025 WP(C)/23608/2025	MITA PARIDA MP		17551/2025
131	D-WP(C)/36273/2025 WP(C)/25385/2025	REENA BISWAL @ PRADHAN MP	SAUMYA RANJAN MISHRA	17552/2025
132	D-WP(C)/40268/2025 WP(C)/27636/2025	GANGADHAR PATRA MP	DR. JITENDRA KUMAR LENKA	17553/2025
133	D-WP(C)/40273/2025 WP(C)/27708/2025	SUPRAVA PRADHAN MP	MAMATA MISHRA	17554/2025
134	D-WP(C)/40272/2025 WP(C)/ /	MIRZA ANWAR BAIG MP	AGASTI KANUNGO	17555/2025
135	D-WP(C)/40267/2025 WP(C)/27621/2025	SATYABHAMA DEVI WELFARE TRUST MP	ABHISHEK DASH	17556/2025
136	D-WP(C)/40274/2025 WP(C)/27698/2025	EXECUTIVE ENGINEER (ELECT), BED, TPNODL, BALESWAR MP	ODLITKUMSREMAHARANA	17557/2025
137	D-WP(C)/40275/2025 WP(C)/27706/2025	EXECUTIVE ENGINEER (ELECT) SED, TPNODL, BALESWAR MP	ODLITKUMSREMAHARANA	17558/2025
138	D-WP(C)/40277/2025 WP(C)/27710/2025	EXECUTIVE ENGINEER (ELECT), CENTRAL ELECTRICITY DIVISION, TPNODL, BALESWAR MP	ELECTRICIAN DIVISION, TPNODL, BALESWAR	17559/2025
139	D-WP(C)/40278/2025 WP(C)/ /	SATYANARAYAN AGARWAL MP	SOUMYA RANJAN MOHANTY	17560/2025
140	D-WP(C)/29670/2025 WP(C)/20901/2025	SAVITRI MOHANTY MP	SUBASH CHANDRA PUSPALAKA	17561/2025
141	D-WP(C)/40280/2025 WP(C)/27712/2025	EXECUTIVE ENGINEER (ELECT.) BASTA ELECTRICITY DIVISION (BED), TPNODL, BALESWAR MP	KUMAR DIVISION (BED), TPNODL, BALESWAR	17562/2025
142	D-WP(C)/40282/2025 WP(C)/ /	RASHMI RANJAN DASH MP	SANJIB MOHANTY	17563/2025
143	D-WP(C)/40284/2025 WP(C)/27702/2025	PRASANT KUMAR BAYARI MP	PRADEEP KUMAR DAS	17564/2025
144	D-WP(C)/34248/2025 WP(C)/23874/2025	ANWESHA PANDA MP	RAGHUNATH DAS MOHAPATRA	17565/2025
145	D-WP(C)/35085/2025 WP(C)/24310/2025	SHREYANSH PRASAD DAS MP	PRAVAT KUMAR NAYAK	17566/2025
146	D-WP(C)/35264/2025 WP(C)/27660/2025	NITYANANDA SAHOO MP	NIRANJAN LENKA	17567/2025
147	D-WP(C)/40289/2025 WP(C)/27666/2025	NAGUAN GRAM PANCHAYAT LEVEL FEDERATION CHAIRMAN, BALESWAR MP	CHAIRMAN, BALESWAR	17568/2025
148	D-WP(C)/22535/2025 WP(C)/15657/2025	NIRMAL KUMAR GIRI MP	JAGABANDHU SAHU	17569/2025
149	D-WP(C)/20747/2025 WP(C)/14307/2025	RAMACHANDRA ROUT MP	SUDHIR KUMAR MALLICK	17570/2025
150	D-WP(C)/38745/2025 WP(C)/26535/2025	TUSHARKANTA BEHERA MP		17571/2025
151	D-WP(C)/40292/2025 WP(C)/27705/2025	KARTIKESWAR MOHANTY MP	JAJATI KESHARI KHUNTIA	17573/2025
152	D-WP(C)/40294/2025	ANTARYAMI BARIK	JAJATI KESHARI KHUNTIA	

	WP(C)/27709/2025	MP		17574/2025
153	D-WP(C)/40300/2025 WP(C)/27657/2025	SUJATA MOHANTY MP	SAIBRATA RATH	17575/2025
154	D-WP(C)/40308/2025 WP(C)/ /	BHRAMARBADI GRAM PANCHAYAT LEVEL FEDERATION, KANDHAMAL MP	SUBHADUTTA ROUSTRAY	17576/2025
155	D-WP(C)/40310/2025 WP(C)/ /	KAITHAKHANDI GRAM PANCHAYAT LEVEL FEDERATION, GURAM MP	SUBHADUTTA ROUSTRAY	17577/2025
156	D-WP(C)/40314/2025 WP(C)/ /	GANGA JAMUNA PANCHAYAT STRIYA SAMBALPUR MP	SUBHADUTTA ROUSTRAY	17578/2025
157	D-WP(C)/37764/2025 WP(C)/25952/2025	JAGATSINGHPUR DISTRICT TRCUK OWNERS ASSOCIATION, JAGATSINGHPUR MP	SHASHI KANUNGO	17579/2025
158	D-WP(C)/40317/2025 WP(C)/27716/2025	M/S. WAXMAN REALTY, KHURDA MP	SIDHANT DWIBEDI	17580/2025
159	D-WP(C)/35376/2025 WP(C)/24325/2025	BADA SANTHA MATHA, PURI MP	NIROD KUMAR SAHU	17581/2025
160	D-WP(C)/40320/2025 WP(C)/ /	KULIANA SHG MAHASANGHA, MAYURBHANJUR MP	SUBHADUTTA ROUSTRAY	17582/2025
161	D-WP(C)/40323/2025 WP(C)/ /	RAJ KUMARI BHAINSA MP	ABHISEK MOHANTY	17583/2025
162	D-WP(C)/40337/2025 WP(C)/ /	M/S ASHIRBAD AUTOMOBILES DIVISION PRADYUMNA KUMAR SAHOO MP		17584/2025
163	D-WP(C)/38861/2025 WP(C)/27228/2025	AJAYA KUMAR BARIK MP		17585/2025
164	D-WP(C)/40347/2025 WP(C)/ /	B.M.S.FEDERATION, SAMBALPUR MP	SUBHADUTTA ROUSTRAY	17586/2025
165	D-WP(C)/40340/2025 WP(C)/ /	DIPTIRANJAN SETHI MP	SOUBHAGYA SWAIN	17587/2025
166	D-WP(C)/40352/2025 WP(C)/ /	PHIRINGIA GRAM PANCHAYT LEVEL FEDERATION, KANDHAMAL MP	SUBHADUTTA ROUSTRAY	17588/2025
167	D-WP(C)/40341/2025 WP(C)/ /	BEJIPURAM KHAGESWAR RAO MP	SOUBHAGYA SWAIN	17589/2025
168	D-WP(C)/40358/2025 WP(C)/ /	MINATI GHADEI MP	SAPAN KUMAR PAL	17590/2025
169	D-WP(C)/11542/2024 WP(C)/7380/2024	DEBARCHANA JENA MP	GOPABANDHU MISRA	17591/2025
170	D-WP(C)/40363/2025 WP(C)/ /	APPOLO ASHIYANA WELFARE SOCIETY, KHURDA MP	KUMAR MOHANTY	17592/2025
171	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	MOHIT AGARWAL, SUMITRA MOHANTY	17593/2025
172	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	MOHIT AGARWAL	17594/2025
173	D-WP(C)/40368/2025 WP(C)/27721/2025	SARASWATI BHATRA MP	PRASANTA KUMAR SATAPATHY	17595/2025
174	D-WP(C)/40371/2025 WP(C)/ /	SOMA SAHA MP	BIKASH JENA	17596/2025
175	D-WP(C)/40373/2025 WP(C)/ /	TRILOCHANA KHATAI MP	ASHOK DAS	17597/2025
176	D-WP(C)/39370/2025 WP(C)/27025/2025	M/S DIVERSIFIED ENERGY SOLUTIONS PRIVATE LIMITED, KHURDA MP	SANJAY MOHANTY	17598/2025
177	D-WP(C)/40375/2025 WP(C)/ /	M/S.KEW CONSTRUCTION PRIVATE LTD, BIKRKHANDA MP		17599/2025
178	D-WP(C)/40383/2025 WP(C)/ /	CHAHALI PANCHAYAT STARIA, MAHASANGHA, KANDHAMAL MP	SUBHADUTTA ROUSTRAY	17600/2025
179	D-WP(C)/40384/2025 WP(C)/ /	M/S. KAI INTERNATIONAL PRIVATE LTD, KHURDA MP	CHITRANAJAN DAS	17601/2025
180	D-WP(C)/40387/2025 WP(C)/ /	RAMESH KUMAR AGARWALLA @ RAMESH KUMAR AGARWALLA MP	SHRISHANKAR AGARWALLA	17602/2025
181	D-WP(C)/40389/2025 WP(C)/ /	ASHOK KUMAR MOHANTY MP	RAMAKANTA SAHOO	17603/2025
182	D-WP(C)/40390/2025 WP(C)/ /	BASTINGIA GRAM PANCHAYAT STARIA, MAHASANGHA, KANDHAMAL MP	SUBHADUTTA ROUSTRAY	17604/2025
183	D-WP(C)/40389/2025 WP(C)/ /	ASHOK KUMAR MOHANTY MP	RAMAKANTA SAHOO	17605/2025

184	D-WP(C)/32636/2025 WP(C)/22740/2025	KALPANA RAJ MP	ARUN KUMAR DAS	17606/2025
185	D-WP(C)/40395/2025 WP(C)/ /	PASARA PANCHAYAR STARIA MAHASANBIWA KANDHANMAHARATHA MP		17607/2025
186	D-WP(C)/40392/2025 WP(C)/ /	SUSHIL KUMAR SHARMA MP	CHITTA RANAJAN DAS	17608/2025
187	D-WP(C)/40398/2025 WP(C)/ /	ARABAKA GRAMA PANCHAYAT STARIA BISWASANGHAN, MANDRATHA MP		17609/2025
188	D-WP(C)/40399/2025 WP(C)/ /	GODABARI DIHIRIA MP	NALINI KANTA SAHOO	17610/2025
189	D-WP(C)/40402/2025 WP(C)/ /	LAKHANPUR GRAMA PANCHAYAT STARIBISWANGHAN, MAHARATHA MP		17611/2025
190	D-WP(C)/16202/2025 WP(C)/12519/2025	BHIKHYAKARI BEHERA MP		17612/2025
191	D-WP(C)/40405/2025 WP(C)/ /	BISWA MAA TARINI MAHILA SWAYAM SABHABISWAKANDHAN, SODRATHA MP	JAHR SUGUDA	17613/2025
192	D-WP(C)/40397/2025 WP(C)/ /	UNION OF INDIA MP	ALOK KUMAR MOHANTY, S.P.C	17614/2025
193	D-WP(C)/40409/2025 WP(C)/ /	BAPALAMENDI (L) PANCHAYAT STARIA BISWASANGHAN, MANDRATHA MP		17615/2025
194	D-WP(C)/40410/2025 WP(C)/ /	AJAY KUMAR CHOUDHURY MP	PANKAJ KHANDELWAL	17616/2025
195	D-WP(C)/40413/2025 WP(C)/ /	RUPANJAYA CHOUDHURY MP	ABHAY KHANDELWAL	17617/2025
196	D-WP(C)/40412/2025 WP(C)/ /	SATISH RANJAN SAMANTRAY MP	RAMDAS ACHARY	17618/2025
197	D-WP(C)/40416/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK MP	VA CENTRAL BANK LTD., BARAGARH	17619/2025
198	D-WP(C)/40415/2025 WP(C)/ /	PRANAB ROUSTRAY MP	SOUBHAGYA KUMAR RATH	17620/2025
199	D-WP(C)/990/2024 WP(C)/596/2024	TARINI PRASAD SINGH MP	PIYUSH PANDA	17621/2025
200	D-WP(C)/40422/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK MP	VA CENTRAL BANK LTD., BARAGARH	17622/2025
201	D-WP(C)/40421/2025 WP(C)/ /	M/S SRI RAM TRADING CO, NABARANGPUR MP	ADHIRAJ MOHANTY	17623/2025
202	D-WP(C)/40426/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK MP	VA CENTRAL BANK LTD., BARAGARH	17624/2025
203	D-WP(C)/18638/2025 WP(C)/13068/2025	ER. DEBASHISHA HOTA MP		17625/2025
204	D-WP(C)/40431/2025 WP(C)/ /	SAYAD ZIKRUN NABI MP	GYANA RANJAN MAHAPATRA	17626/2025
205	D-WP(C)/40432/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPEARTIVE BANK MP	VA CENTRAL BANK LTD., BARAGARH	17627/2025
206	D-WP(C)/14865/2023 WP(C)/14865/2023	TUSHAR RANJAN NANDA MP	PRASANTA KUMAR NANDA	17628/2025
207	D-WP(C)/14862/2023 WP(C)/14862/2023	TUSHAR RANJAN NANDA MP	PRASANTA KUMAR NANDA	17629/2025
208	D-WP(C)/40434/2025 WP(C)/ /	BARIPALA G.P.L.F MP	RAJIV KUMAR MAHANTA	17630/2025
209	D-WP(C)/40435/2025 WP(C)/ /	BIKASH KUMAR DAS MP	JYOTIRMAYA SAHOO	17631/2025
210	D-WP(C)/40437/2025 WP(C)/ /	HANUMAN JEW SELF HELF GROUP, DHENKANAL MP	PRAYAN LLA KUMAR MOHAPATRA	17632/2025
211	D-WP(C)/40436/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPEARTIVE BANK MP	VA CENTRAL BANK LTD., BARAGARH	17633/2025
212	D-WP(C)/40443/2025 WP(C)/ /	MAMATA NAYAK MP	SONITA BISWAL	17634/2025
213	D-WP(C)/40445/2025 WP(C)/ /	CHANDAN DAS MP	MALAYA KUMAR MISHRA	17635/2025
214	D-WP(C)/40446/2025 WP(C)/ /	BABISRI MUDULI MP	SATYA PURNA PANDA	17636/2025
215	D-WP(C)/40441/2025	RAMCHANDRAPUR G.P.L.F	RAJIV KUMAR MAHANTA	

	WP(C)/ /	MP		17637/2025
216	D-WP(C)/40447/2025	SADHU GADADHAR DAS	PRAFULLA CH. BISWAL	
	WP(C)/ /	MP		17638/2025
217	D-WP(C)/21777/2025	PRADIP KUMAR SAMAL	NIRANJAN BISWAL	
	WP(C)/15050/2025	MP		17639/2025
218	D-WP(C)/40449/2025	BHARAT BHUSAN PANDA @ BHARAT BHUSAN PANDA	ANIL KUMAR MISHRA	
	WP(C)/ /	MP		17640/2025
219	D-WP(C)/40444/2025	GANPUR G.P.L.F	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		17641/2025
220	D-WP(C)/40450/2025	NAROTTAM TUNG	SANTOSH KUMAR DWIVEDY	
	WP(C)/ /	MP		17642/2025
221	D-WP(C)/40456/2025	SANJIB KUMAR GIRI	SANTOSH KUMAR DWIVEDY	
	WP(C)/ /	MP		17643/2025
222	D-WP(C)/40466/2025	PURNA CHANDRA NAYAK	LAXMIKANTA TRIPATHY	
	WP(C)/ /	MP		17644/2025
223	D-WP(C)/40474/2025	ASWINI KUMAR @ KUMAR PARIDA	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		17645/2025
224	D-WP(C)/40479/2025	LAXMIDHAR JENA	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		17646/2025
225	D-WP(C)/34427/2025	ARCHANA NAG		
	WP(C)/23883/2025	MP		17647/2025
226	D-WP(C)/40483/2025	PURUSOTTAM TAREI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17648/2025